

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

30. C.P.(IB)-612(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.01.2020**

NAME OF THE PARTIES:-Bharati Airtel Limited

V/s

Compulink (India) Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

There is no representation from the side of the petitioner.

List this matter on 18.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)